NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/182/ (IB)/2017 NAME OF THE PETITIONER(S) : KOTAK COMMODITIES SERVICES LTD NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD UNDER SECTION : 433 (e)(f) S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Coursel for petitioner S. K. SRINIVASAN (M. Theira kumar) 9444403283 PJ. RISHILLESH PJ SRIGANESH For Respondt 585. C

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the matter has been settled between the parties amicably and the proposal has been mooted by the respondent for making a payment schedule. Counsel for petitioner prayed time for getting instructions from the client and submitting the final outcome. Time extended at request. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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